

**F.No. 01(03)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 22.06.2018

**ORDER NO. 132 OF 2018**

Hon'ble HOD is pleased to modify the roster order no. 117 of 2018 for CESTAT, New Delhi from 25/06/2018 to 06/07/2018 to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ajay Sharma, Member (Judicial)	From 25/06/2018 to 06/07/2018	Single Member Bench Matters.

Note:

1. On every Friday afternoon special Bench sittings will be notified, if any.

By order,



**(Bineesh Kumar K. S.)**  
**Dy. Registrar (Admn)/HOO**

Copy to:-

SPS to Hon'ble HOD/Hon'ble Members, CESTAT New Delhi/ P.A.  
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Association/Chief Commissioner (AR)/ Commissioner  
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**Dy. Registrar**